

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 3469.
TO BE ANSWERED ON WEDNESDAY, THE 22ND MARCH, 2023.**

TAX HOLIDAYS BENEFIT STATUS TO PUNJAB

3469. SHRI SUKHBIR SINGH BADAL:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government proposes to give Tax Holiday Benefit status to Punjab for being the border belt because of which industry could not come up there;
- (b) if so, whether the Government is aware that unemployment has made Punjab vulnerable to cross border narco terrorism;
- (c) whether the Government intends to handhold the youth of Punjab and grant industry Tax Holiday Benefit Status as was given to Himachal Pradesh, Uttarakhand and Jammu & Kashmir, if so, the details thereof;
- (d) whether the Government proposes to give the special status for setting up industries along the border belt within 50 kms of the border;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a) to (f):** As per the criteria decided by the Planning Commission vide D.O.No.32/28/2013-FR dated 22nd July, 2013, Special Category States are characterized by a number of features necessitating special consideration and the State of Punjab does not strictly qualify as per the criteria.
